

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 11
Appeal No.02/252/ND/2021

IN THE MATTER OF:

Aarti Jain	...	Appellant
Vs		
ROC	...	Respondent

Order under Section 252.

Order delivered on 07.01.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Appellant :
For the IT Dept. :

ORDER

New Appeal filed under Section 252 of the Companies Act, 2013. Let the copy be served, if not served through email to the Respondents. Let ROC and Income-Tax Department file reply, with copy in advance to the other side.

List on **02.03.2021**.

Sd/-
SUMITA PURKAYASTHA
MEMBER (T)

Sd/-
DR. DEEPTI MUKESH
MEMBER (J)